## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

: M/s Meadow Rural Enterprises Private Limited & 20

others

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

**UNDER SECTION** 

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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2. K-RAMASAMY WAVEEN KUMAR MURTHI

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## **ORDER**

Counsel representing both the parties are present. On the previous date of hearing, counsel for respondent filed an additional document in support of their case. Counsel for petitioner filed a memo objecting the filing of additional documents. Counsel for respondent has filed counter to the abovesaid objections today and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions in relation to the memo. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)